

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.04-IA/1076(AHM)2024
in
CP(IB)/4(AHM)2021

Proceedings under Section 9 IBC

IN THE MATTER OF:

Lease Plan India Pvt Ltd
V/s

Shiva Industrial Security Agency (Gujarat)Ltd

.....Applicant

.....Respondent

Order delivered on: 24/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Nipun Singhvi, Adv. a.w. Mr. Vishal Dave, Adv.
For the Respondent :

ORDER

IA/1076(AHM)2024

This application is filed by the Liquidator for placing on record the status report . The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, **IA/1076(AHM)2024** stands disposed of

-sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-sd-

CHITRA HANKARE
MEMBER (JUDICIAL)